

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 33

**CA No. 171/22, 172/22
And
CP No. 111/Chd/Chd/2020
Under Section 66, CA 2013
R 11 NCLT**

In the matter of:-

JSK Multi Products Pvt. Ltd.

....Petitioner

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 08.12.2022.

Sd/-
Court Officer

September 27, 2022
PB